

etc. Engineering Export Promotion Council also provide item specific promotional support for better access into the world market. Because of these export promotion measures/efforts, the exports of cars and jeeps have been showing rising trend.

#### Losses Due to Strike For Bonus

456. DR. MURLI MANOHAR JOSHI :  
SHRI AJAY CHAKRABORTY :

Will the Minister of FINANCE be pleased to state :

(a) the names of Ministries/Departments together with staff strength which went on strike on the question of enhancement of upper limit of bonus in October 1996. State-wise;

(b) the approximate loss to the Government in terms of loss of mandays; and

(c) the reasons for not taking a consolidated decision on the matter?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). The requisite information is not Centrally maintained.

(c) Originally, the proposal for removing eligibility wage ceiling for grant of bonus was received from the Ministry of Railways. The Government, therefore, took a decision in their favour. When demands were raised by the employees of other Ministries/Departments it was decided to extend the same benefit to all Group C and D employees of the Central Government.

#### Manufacturing of Electric Cars

457. PROF. P.J. KURIEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government propose to encourage manufacturing of Electric Car

(b) if so, the details thereof;

(c) the permission so far given and the proposal pending with the Union Government; and

(d) the details of incentives, if any, being given in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) Yes, Sir. Government's policy is to encourage manufacture of electric cars as such cars are emission friendly and conserve fossil fuel. Fiscal incentives are being provided to such vehicles.

(c) Manufacture of all types of cars is presently delicensed. Before delicensing, Government had approved the following proposals for manufacture of electric cars :

- (i) Eddy Current (India) Ltd., Kerala
- (ii) Pankaj Dubey of New Delhi.

The proposal of M/s Maini Amerigon Car Company (P) Ltd. USA, for setting up joint venture to manufacture electric powered car has been approved recently.

(d) The Ministry of Non-Conventional Energy Sources grants a subsidy of Rs.2 lakhs for each battery operated passenger vehicle (4 wheeler).

#### Central Grants to States

458. SHRI BHAKTA CHARAN DAS :  
SHRI GORDHANBHAI JAVIA :  
SHRI M. SELVARASU :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have released the full amount/grants sanctioned to the States particularly Orissa State for the annual plan of 1995-96 and 1996-97 till date;

(b) if so, the details thereof;

(c) whether some State Governments also sought extra financial assistance during the last three years, till date;

(d) if so, the details thereof alongwith the reasons therefor;

(e) the amount actually allocated by the Union Government during the above period; and

(f) the reasons for not provided full amount sought by the State Governments?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) and (b). The Central Plan assistance consists of normal Central assistance, additional Central assistance for externally aided projects, Central assistance for Centrally sponsored schemes transferred to States and special Central assistance for Area Programmes. The States are given funds under above items as per their sanctions/allocation.

Statement-I showing the amount sanctioned to States for the above said types of Central assistance and the amount released thereagainst to them is enclosed

(c) to (f). The annual Plans of States are finalised by the Planning Commission to be funded by States own resources. Centrally allocated resources like market borrowings, negotiated loans and by Central assistance. The annual Plans are fully funded.

The States do approach the Central Government for additional assistance due to special circumstances. The Central Government, keeping in view its resource constraints and financial implications, provide additional assistance in very special cases. Based on the information available in the Ministry of Finance, Statement-II showing details of requests received from the State Governments by this Ministry during 1993-94 to 1996-97 and the amount provided thereagainst to them till 20.11.1996 is enclosed.

## STATEMENT-I

1995-96

(Rs. in crores)

Statement showing Central assistance sanctioned to States and amount released thereagainst for the Annual Plans 1995-96 and 1996-97 (till date)

| States               | Normal Central Assistance |            | Special Plan Loan |            | Addl C A for E.A.P. |            | Centrally Sponsored Schemes |            | Spl C A for Hill Area/Western Ghat |            | Spl C A for Border Area |            | Other Area Spl |            | Total |         |         |
|----------------------|---------------------------|------------|-------------------|------------|---------------------|------------|-----------------------------|------------|------------------------------------|------------|-------------------------|------------|----------------|------------|-------|---------|---------|
|                      | Sanct- ioned              | Relea- sed | Sanct- ioned      | Relea- sed | Sanct- ioned        | Relea- sed | Sanct- ioned                | Relea- sed | Sanct- ioned                       | Relea- sed | Sanct- ioned            | Relea- sed | Sanct- ioned   | Relea- sed |       |         |         |
| 1                    | 2                         | 3          | 4                 | 5          | 6                   | 7          | 8                           | 9          | 10                                 | 11         | 12                      | 13         | 14             | 15         | 16    | 17      | 18      |
| 1. Andhra Pradesh    | 777.50                    | 769.73     | -                 | -          | -                   | 770.00     | 444.10                      | 18.16      | 2.40                               | -          | -                       | -          | -              | -          | -     | 1565.86 | 1216.23 |
| 2. Arunachal Pradesh | 413.80                    | 409.66     | -                 | -          | -                   | -          | -                           | 0.51       | -                                  | -          | -                       | -          | -              | -          | -     | 414.31  | 409.66  |
| 3. Assam             | 1074.61                   | 1065.11    | -                 | -          | -                   | 80.00      | 2.81                        | 6.55       | -                                  | 46.32      | 46.32                   | 4.12       | 4.12           | 5.00       | 5.00  | 1216.60 | 1123.36 |
| 4. Bihar             | 1053.86                   | 1008.32    | -                 | -          | -                   | 150.00     | 32.02                       | 28.32      | -                                  | -          | -                       | -          | -              | -          | -     | 1232.18 | 1040.34 |
| 5. Goa               | 58.34                     | 56.75      | -                 | -          | -                   | 13.00      | 0.11                        | -          | -                                  | 2.34       | 2.17                    | -          | -              | -          | -     | 73.68   | 59.03   |
| 6. Gujarat           | 331.08                    | 322.77     | -                 | -          | -                   | 133.88     | 106.12                      | 10.45      | -                                  | -          | -                       | 8.58       | 8.58           | -          | -     | 483.99  | 437.47  |
| 7. Haryana           | 215.37                    | 212.77     | -                 | -          | -                   | 190.00     | 87.52                       | 7.60       | -                                  | -          | -                       | -          | -              | -          | -     | 412.97  | 300.29  |
| 8. Himachal Pradesh  | 411.92                    | 407.79     | -                 | -          | -                   | 55.39      | 40.16                       | 2.92       | 1.13                               | -          | -                       | -          | -              | 2.25       | 2.25  | 472.48  | 451.33  |
| 9. J & K             | 1347.75                   | 1341.73    | -                 | 44.00      | 44.00               | 10.00      | 6.51                        | 1.71       | -                                  | -          | -                       | 20.68      | 20.68          | -          | -     | 1424.14 | 1412.92 |
| 10. Karnataka        | 379.15                    | 375.36     | -                 | -          | -                   | 448.80     | 145.76                      | -          | -                                  | 11.30      | 10.42                   | -          | -              | -          | -     | 839.25  | 531.54  |
| 11. Kerala           | 427.00                    | 421.44     | -                 | -          | -                   | 200.00     | 29.37                       | 3.20       | -                                  | 9.52       | 9.52                    | -          | -              | -          | -     | 639.72  | 460.38  |
| 12. Madhya Pradesh   | 666.00                    | 660.60     | -                 | -          | -                   | 120.00     | 67.69                       | 13.28      | -                                  | -          | -                       | -          | -              | -          | -     | 799.28  | 728.29  |
| 13. Maharashtra      | 570.24                    | 561.53     | -                 | -          | -                   | 1210.00    | 721.20                      | 19.84      | -                                  | 15.28      | 15.20                   | -          | -              | -          | -     | 1815.36 | 1297.93 |
| 14. Manipur          | 272.40                    | 263.27     | -                 | -          | -                   | 5.00       | -                           | 0.85       | 0.07                               | -          | -                       | -          | -              | -          | -     | 278.25  | 263.34  |
| 15. Meghalaya        | 227.91                    | 225.63     | -                 | -          | -                   | -          | -                           | 0.80       | -                                  | -          | -                       | 3.95       | 3.95           | -          | -     | 232.66  | 229.58  |
| 16. Mizoram          | 248.37                    | 245.89     | -                 | -          | -                   | 15.90      | -                           | 0.86       | -                                  | -          | -                       | 2.73       | 2.73           | -          | -     | 246.76  | 248.62  |
| 17. Nagaland         | 250.44                    | 247.94     | -                 | -          | -                   | 15.00      | -                           | 1.90       | -                                  | -          | -                       | -          | -              | -          | -     | 267.34  | 247.94  |
| 18. Orissa           | 438.34                    | 433.95     | -                 | 55.00      | 55.00               | 260.00     | 142.33                      | 12.06      | 0.06                               | -          | -                       | -          | -              | -          | -     | 765.40  | 631.34  |
| 19. Punjab           | 217.92                    | 210.74     | -                 | -          | -                   | 155.00     | 96.75                       | 2.47       | -                                  | -          | -                       | 8.54       | 8.54           | 3.00       | 3.00  | 386.93  | 319.03  |
| 20. Rajasthan        | 481.54                    | 476.73     | -                 | -          | -                   | 350.00     | 301.54                      | 5.00       | -                                  | -          | -                       | 85.63*     | 85.63*         | -          | -     | 922.17  | 863.90  |
| 21. Sikkim           | 173.51                    | 171.70     | -                 | -          | -                   | -          | -                           | 0.68       | -                                  | -          | -                       | -          | -              | -          | -     | 174.17  | 171.70  |
| 22. Tamil Nadu       | 667.36                    | 660.69     | -                 | -          | -                   | 950.00     | 320.60                      | 9.33       | -                                  | 27.59      | 27.59                   | -          | -              | 3.00       | 3.00  | 1657.28 | 1011.88 |
| 23. Tripura          | 295.22                    | 292.27     | -                 | -          | -                   | -          | -                           | 1.03       | 0.93                               | -          | -                       | 10.96*     | 10.96          | -          | -     | 307.21  | 304.16  |

|                    | 1               | 2                | 3            | 4            | 5              | 6              | 7             | 8            | 9             | 10            | 11            | 12            | 13            | 14            | 15           | 16           | 17              | 18              |
|--------------------|-----------------|------------------|--------------|--------------|----------------|----------------|---------------|--------------|---------------|---------------|---------------|---------------|---------------|---------------|--------------|--------------|-----------------|-----------------|
| 24. Uttar Pradesh  | 1503.17         | 1488.25          |              |              |                |                | 1020.00       | 369.71       | 60.25         | 53.00         | 225.00        | 225.00        |               |               |              |              | 2808.42         | 2135.96         |
| 25. West Bengal    | 618.78          | 584.42           |              |              |                |                | 400.00        | 85.75        | 7.58          |               | 22.23         | 22.23         | 30.81         | 30.81         | 1.12         | 1.12         | 1080.52         | 724.33          |
| Surveys & Studies  |                 |                  |              |              |                |                |               |              |               |               | 0.35          | 0.09          |               |               |              |              | 0.35            | 0.09            |
| Western Ghat Sectt |                 |                  |              |              |                |                |               |              |               |               | 0.10          | 0.98          |               |               |              |              | 0.10            | 0.08            |
| <b>Total</b>       | <b>13121.58</b> | <b>121915.04</b> | <b>99.00</b> | <b>99.00</b> | <b>6551.07</b> | <b>3000.05</b> | <b>215.13</b> | <b>57.59</b> | <b>360.03</b> | <b>176.00</b> | <b>176.00</b> | <b>358.62</b> | <b>176.00</b> | <b>176.00</b> | <b>14.37</b> | <b>14.37</b> | <b>20537.18</b> | <b>16620.67</b> |

\* Including Rs. 60.00 crores for I.G.N.P.

### STATEMENT-I

1996-97 (Rs in crores)

Statement showing Central assistance sanctioned to States and amount released thereagainst for the Annual Plans 1995-96 and 1996-97 (till date)

| States               | Normal Central Assistance |            | Special Plan Loan |            | Addl C.A for Centrally Sponsored |            |                      |            | Spl. C.A for Hill Area/Western Ghat |            |                   |            | Spl. C.A for Border Area Programme |            |              |            | Total        |            |
|----------------------|---------------------------|------------|-------------------|------------|----------------------------------|------------|----------------------|------------|-------------------------------------|------------|-------------------|------------|------------------------------------|------------|--------------|------------|--------------|------------|
|                      | Sanct- ioned              | Relea- sed | Sanct- ioned      | Relea- sed | E.A.P. Sanct- ioned              | Relea- sed | Schemes Sanct- ioned | Relea- sed | Area Sanct- ioned                   | Relea- sed | Area Sanct- ioned | Relea- sed | Other Area Sanct- ioned            | Relea- sed | Sanct- ioned | Relea- sed | Sanct- ioned | Relea- sed |
|                      | 3                         | 4          | 5                 | 6          | 7                                | 8          | 9                    | 10         | 11                                  | 12         | 13                | 14         | 15                                 | 16         | 17           | 18         | 17           | 18         |
| 1. Andhra Pradesh    | 918.02                    | 616.07     | -                 | -          | 586.00                           | 447.09     | 18.16                | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 1522.18      | 1063.16    |
| 2. Aurnachal Pradesh | 445.35                    | 266.77     | -                 | -          | -                                | -          | 0.51                 | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 445.86       | 266.77     |
| 3. Assam             | 1100.50                   | 667.48     | -                 | -          | 80.00                            | 0.73       | 6.55                 | -          | 46.32                               | 6.09       | 3.94              | -          | -                                  | -          | -            | -          | 1237.31      | 674.30     |
| 4. Bihar             | 1258.07                   | 696.75     | -                 | -          | 288.39                           | 43.74      | 28.32                | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 1578.78      | 740.49     |
| 5. Goa               | 60.89                     | 38.10      | -                 | -          | 9.95                             | 1.31       | 0.36                 | -          | 2.32                                | 0.70       | -                 | -          | -                                  | -          | -            | -          | 73.52        | 40.11      |
| 6. Gujarat           | 383.66                    | 237.72     | -                 | -          | 117.91                           | 67.71      | 10.45                | -          | -                                   | -          | 8.21              | 2.74       | -                                  | -          | -            | -          | 520.23       | 308.17     |
| 7. Haryana           | 228.54                    | 144.48     | -                 | -          | 349.00                           | 92.57      | 7.60                 | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 585.14       | 237.05     |
| 8. Himachal Pradesh  | 459.87                    | 279.42     | -                 | -          | 37.33                            | 21.65      | 2.92                 | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 500.12       | 301.07     |
| 9. J & K             | 961.00                    | 689.79     | 44.00             | 29.20      | 10.00                            | 6.08       | 2.00                 | -          | -                                   | -          | 19.79             | 6.60       | -                                  | -          | -            | -          | 1036.79      | 731.67     |
| 10. Karnataka        | 454.74                    | 268.41     | -                 | -          | 437.42                           | 131.45     | 6.93                 | -          | 11.22                               | 3.36       | -                 | -          | -                                  | -          | -            | -          | 910.31       | 403.22     |
| 11. Kerala           | 485.08                    | 294.83     | -                 | -          | 110.52                           | 12.92      | 3.20                 | -          | 9.46                                | 2.84       | -                 | -          | -                                  | -          | -            | -          | 608.26       | 310.59     |
| 12. Madhya Pradesh   | 823.33                    | 453.72     | -                 | -          | 157.69                           | 60.94      | 13.28                | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 994.30       | 514.66     |
| 13. Maharashtra      | 667.02                    | 407.52     | -                 | -          | 1261.60                          | 1000.91    | 19.84                | -          | 15.17                               | 4.55       | -                 | -          | -                                  | -          | -            | -          | 1963.63      | 1412.98    |
| 14. Manipur          | 326.30                    | 187.19     | -                 | -          | 5.00                             | -          | 0.85                 | -          | -                                   | -          | -                 | -          | -                                  | -          | -            | -          | 332.15       | 187.19     |
| 15. Meghalaya        | 264.37                    | 157.76     | -                 | -          | -                                | -          | 0.60                 | -          | -                                   | -          | -                 | -          | 3.78                               | 1.26       | -            | -          | 268.75       | 159.02     |

|                    | 1 | 2 | 3               | 4              | 5             | 6             | 7              | 8              | 9             | 10          | 11            | 12           | 13            | 14           | 15           | 16          | 17              | 18              |
|--------------------|---|---|-----------------|----------------|---------------|---------------|----------------|----------------|---------------|-------------|---------------|--------------|---------------|--------------|--------------|-------------|-----------------|-----------------|
| 16. Mizoram        |   |   | 263.24          | 158.50         |               |               |                |                | 0.66          |             |               |              | 2.61          | 0.87         |              |             | 266.51          | 159.37          |
| 17. Nagaland       |   |   | 270.02          | 161.84         |               |               | 15.00          |                | 1.90          |             |               |              |               |              |              |             | 285.92          | 161.84          |
| 18. Orissa         |   |   | 515.60          | 337.35         | 55.00         | 36.40         | 329.00         | 126.79         | 12.05         |             |               |              |               |              |              |             | 911.66          | 500.54          |
| 19. Punjab         |   |   | 238.51          | 949.76         | 600.00        | 400.00        | 171.82         | 125.37         | 2.47          |             |               |              | 8.17          | 2.72         |              |             | 1020.97         | 1077.85         |
| 20. Rajasthan      |   |   | 570.94          | 332.93         |               |               | 350.00         | 118.54         | 5.00          |             |               |              | 84.52*        | 38.17%       |              |             | 1010.46         | 479.64          |
| 21. Sikkim         |   |   | 188.33          | 114.38         |               |               |                |                | 0.66          |             |               |              |               |              |              |             | 188.99          | 114.38          |
| 22. Tamil Nadu     |   |   | 752.50          | 469.35         |               |               | 900.00         | 392.56         | 9.83          |             | 27.53         | 8.26         |               |              |              |             | 1689.86         | 870.17          |
| 23. Tripura        |   |   | 336.59          | 195.29         |               |               | 15.00          |                | 1.03          |             |               |              | 10.49         | 3.50         |              |             | 363.11          | 198.79          |
| 24. Uttar Pradesh  |   |   | 1841.41         | 1141.55        |               |               | 900.00         | 478.41         | 60.25         |             | 217.07        | 56.25        |               |              | 25.71        | 3.33        | 3044.44         | 1679.54         |
| 25. West Bengal    |   |   | 859.25          | 461.95         |               |               | 942.30         | 94.93          | 7.58          |             | 22.23         | 11.11        | 29.49         | 14.74        |              |             | 1860.85         | 582.73          |
| Surveys & Studies  |   |   |                 |                |               |               |                |                |               |             | 0.59          |              |               |              |              |             | 0.59            | 0.00            |
| Western Ghat Sectt |   |   |                 |                |               |               |                |                |               |             | 0.09          |              |               |              |              |             | 0.09            | 0.00            |
| <b>Total</b>       |   |   | <b>14673.13</b> | <b>9318.91</b> | <b>699.00</b> | <b>465.60</b> | <b>7073.93</b> | <b>3223.70</b> | <b>223.01</b> | <b>0.00</b> | <b>352.00</b> | <b>93.16</b> | <b>171.00</b> | <b>70.60</b> | <b>25.71</b> | <b>3.33</b> | <b>23217.78</b> | <b>13175.30</b> |

\* Including Rs. 60.00 crores for I.N.G.P.

S Including Rs. 30.00 crores for I.N.G.P.

## STATEMENT-II

Additional Financial Assistance Sought by States and the amount Provided by the Ministry of Finance during 1993-94 to 1996-97 (upto 20 11 1996)

| S. No.    | State             | Amount (Rs. in crores) | Purpose  | Amount provided (Rs. in crores)   |
|-----------|-------------------|------------------------|--|---|
| 1         | 2                 | 3                      | 4  | 5   |
| A 1993-94 |                   |                        |  |   |
| 1.        | Arunachal Pradesh | 200.00                 | For proper development of roads.   | Nil   |
| 2.        | Haryana           | 200.00                 | To liquidate the outstandings of NTPC.   | Nil   |
| 3.        | Himachal Pradesh  | 270.00                 | For conversion of APA of Rs. 270.00 crores into outright grant or long term soft loan as also additional Central assistance of Rs. 200 crores for 1993-94 and Rs. 600 crores during 1994-95. | 268.74 as advance plan assistance.  |
| 4.        | J & K             |                        |  |   |
|           | (i)               | 178.00                 | Reimbursement of balance claim of security related expenditure of Rs. 178.00 crores.   | 112.50  |
|           | (ii)              | 150.72                 | Arrangements for advance payment for security related expenditure estimated at Rs. 150.72 crores during 1993-94  |   |
|           | (iii)             | -                      | To provide additional financial assistance to enable to meet the balance deficit and protect the 1993-94 Plan outlay.  |   |
|           | (iv)              | 160.00                 | Special allotment of Rs. 160.00 crores to meet the expenditure on the reconstruction of community infrastructure and other utilities damaged by the militants in the State.                  |   |
| 5.        | Kerala            | 150.00                 | Medium term loan.  | Nil   |
| 6.        | Manipur           | 62.79                  | To cover the opening deficit by an assistance either in the form of medium term loan or grants.  | 62.79 given as advance plan assistance.   |
| 7.        | Meghalaya         |                        |  |   |
|           | (i)               | 91.00                  | To provide term loan to cover deficit of 1993-94 so as to avoid overdraft during the year.   | 48.87 provided as advance plan assistance                                       |
|           | (ii)              | 42.00                  | To convert ways and means advance into grant.  | Not agreed to   |
| 8.        | Nagaland          |                        |  |   |
|           | (i)               | 91.91                  | For conversion of advance plan assistance into one time grant  | 91.91 was provided as advance plans assistance which is 90% grant and 10% loan. |
|           | (ii)              | 55.07                  | To clear the pending bills.  | Nil   |
|           | (iii)             | 26.61                  | For implementation of 3rd Pay Commission Report of the State.  | Nil   |
| 9.        | Orissa            |                        |  |   |
|           | (i)               | 699.57                 | For implementation of action plan for drought prone area of State for the period 1993-94 to 1997-98.   | Nil   |

| 1                | 2                | 3      | 4  | 5   |
|------------------|------------------|--------|--|---|
|                  | (ii)             | 50.00  | Addl. Market Borrowings  | 15 00   |
| 10.              | Tripura          |        |  |   |
|                  | (i)              | 50.00  | To cover gap in resources for the year 1993-94.  | Nil   |
|                  | (ii)             | 100.00 | For meeting the repayment liability of the years 1993-94 and 1994-95 by the State Government.  | Nil   |
| 11.              | Uttar Pradesh    |        |  |   |
|                  | (i)              | 250.00 | Additional Market borrowings to clear the overdues of Power Finance Corporation  | 118.00  |
|                  | (ii)             | 24.00  | Additional assistance for debt relief to non-rural weavers.  | 24 00 was provided as advance assistance adjusted at the close of the year 1993-94. |
| <i>B 1994-95</i> |                  |        |  |   |
| 1                | Andhra Pr.       | 250.00 | For implementing the balance component of AP Irrigation-II Project.  | Nil   |
| 2                | Assam            |        |  |   |
|                  | (i)              | 220.00 | Additional market borrowing  | 30.00   |
|                  | (ii)             | 300.00 | Advance plan assistance for covering the closing deficit of 1993-94.   | Nil   |
| 3                | Himachal Pradesh |        |  |   |
|                  | (i)              | 550.00 | Against outstanding loans of Rs. 1100.00 crores due from neighbouring States on account of share of energy from Bhakara and Beas Management Board (BBMB) system and supply of power to these States. | Nil   |
|                  | (ii)             | 100.00 | To give effect to the Supreme Court's order to enhance wages to all the daily wages employees in Government Sectors in the State.  | Nil   |
|                  | (iii)            | 268.74 | To convert the advance plan assistance of Rs. 268.74 crores provided during 1993-94. as outright grant or a long term loan.  | Nil   |
| 4.               | J and K          |        |  |   |
|                  | (i)              | 50.00  | Advance Plan Assistance to cover budgetary deficit   | Rs 973.00 (as special plan assistance)  |
|                  | (ii)             | 733.00 | Rescheduling of Rs 733.00 crores payable during the year 1994-95 without effecting recoveries.   |   |
|                  | (iii)            | 185.00 | For Security related expenditure.  |   |
| 5.               | Kerala           | 100.00 | Additional market borrowing.   | 50 00   |

| 1                  | 2                 | 3      | 4   | 5   |
|--------------------|-------------------|--------|---|---|
| 6.                 | Manipur           |        |   |   |
|                    | (i)               | 35.00  | To liquidate the outstanding liabilities.   | Nil   |
|                    | (ii)              | 119.00 | Special package for economic development of Manipur.  | Nil   |
|                    | (iii)             | 10.00  | Request for various schemes drawn up by the State Government for combating militancy.   | Nil   |
| 7.                 | Meghalaya         | 50.00  | Ways and Means Advance/short term loan to clear the overdraft.  | Nil   |
| 8.                 | Nagaland          |        |   |   |
|                    | (i)               | 152.75 | To cover opening deficit, D.A. on Central Government pattern etc.   | 12.00 as plan-loan and<br>18.00 additional central assistance |
|                    | (ii)              | 80.00  | Advance Plan Assistance/Ways and Means Advance to tide over acute financial crisis of the State.  |   |
| 9.                 | Orissa            | 250.00 | Medium term loan to bridge gap in resources for funding the State's Annual Plan 1994-95.  | Nil   |
| 10.                | Punjab            | 310.00 | To bridge the gap in resources for the Annual Plan 1994-95 and completion of major Power Projects.  | Nil   |
| 11.                | Tripura           | 150.00 | Request for Rs. 50 crores of grant, Rs. 100 crores interest free loan and 10% additional Central assistance.  | Nil   |
| 12.                | Uttar Pradesh     |        |   |   |
|                    | (i)               | 51.50  | For providing 50% of the expenditure of the local cost of Anpara 'B' Thermal Power Project.   | Nil   |
|                    | (ii)              | 24.00  | Additional Central assistance against Advance Plan Assistance given in 1993-94 for debt relief to non-rural weavers.  | Nil   |
| <i>C. 1995-96.</i> |                   |        |   |   |
| 1.                 | Arunachal Pradesh | 20.20  | For construction of Capital Project.  | 2.00  |
| 2.                 | Andhra Pradesh    |        |   |   |
|                    | (i)               | 636    | Additional Central Assistance (ACA) of Rs. 636 crores as additional Plan support for Annual Plan 1995-96.   | Nil   |
|                    | (ii)              | 150    | Conversion of Ways and Means advance of Rs. 150 crores into Term Loan.  | Nil   |
|                    | (iii)             |        | ACA to compensate the State for revenue losses due to the implementation of Prohibition Policy and also due to implementation of Rs. 2 per Kg. Rice Subsidy Scheme. | Nil   |
| 3.                 | Assam             |        |   |   |
|                    | (i)               | 50.00  | One time grant for Bodoland Autonomous Council.   | Nil   |

| 1  | 2                | 3       | 4   | 5   |
|----|------------------|---------|---|---|
|    | (ii)             | 136.00  | To covert Ways and Means advance given in April, 1995 into term loan.   | Nil   |
| 4. | Himachal Pradesh | 516.00  | To meet State's financial requirements on account of closing deficit of Rs. 416.00 crores for 1994-95 and Rs. 100 crores on account of liability due to Supreme Court Judgement on enhancement of wages of daily-wage employees in the Government Sectors in the State. | Nil   |
| 5. | J and K          |         |   |   |
|    | (i)              | 71.00   | For meeting the requirement of the State Government for interim relief to their employees on Central pattern.   | 42.34 provided as additional assistance.  |
|    | (ii)             | 67.00   | To provide additional grants to the State Government for import of power.   | Nil   |
|    | (iii)            | 155.21  | Reimbursement of balance amount out of Rs. 251.21 crores related to security items.   | 143.16  |
| 6. | Manipur          | 18.50   | To strengthen State Police Force.   | Information is being collected and shall be laid on the Table of the House.   |
| 7. | Mizoram          | 11.44   | Special grant-in-aid to the extent of Rs. 11.44 crores which is equal to the shortfall in budget estimates of the year 1995-96 as against the estimates of Tenth Finance Commission for share in Central taxes.   | Nil   |
| 8. | Orissa           | 2100.00 | To write off loans.   | Nil   |
| 9. | Punjab           | 259.00  | To expedite major Power Projects including Ranjit Sagar Dam.  | No additional Central assistance was given. However, as a result of the decision of Govt. of India to waive of repayment of Principal and Interest during 1995-96 on account of Special Term Loan extended to Punjab during 1984-85 to 1993-94, State's resources went up by Rs. 291 crores. This increase was after taking into account non-availability of Special Plan Loan of Rs. 600.00 crores in 1995-96 to the State Government. |



| 1       | 2              | 3       | 4   | 5  |
|---------|----------------|---------|---|--|
| 10.     | Tripura        | 18.95   | To meet gap between the Tenth Finance Commission (TFC) award and estimated devolution from the Government of India for 1995-96.   | Nil  |
| 11.     | Uttar Pradesh  |         |   |  |
|         | (i)            | 31.00   | For waiver of loans of weavers of the non-rural areas.  | Nil  |
|         | (ii)           | 772.54  | For clearing the dues of Uttar Pradesh State Electricity Board (UPSEB) to Rural Electrification Corporation (REC) upto March, 1995 on account of Rural Electrification Programme in the State | Nil  |
| 1996-97 |                |         |   |  |
| 1       | Andhra Pradesh |         |   |  |
|         | (i)            | 636     | Additional Central Assistance (ACA) of Rs. 636 crores as additional Plan support for Annual Plan, 1995-96.  | Not agreed to.   |
|         | (ii)           | 150     | Conversion of Ways and Means advance of Rs. 150 crores into Term Loan.  | Not agreed to.   |
|         | (iii)          | -       | ACA to compensate the State for revenue losses due to the implementation of Prohibition Policy.   | Not agreed to.   |
| 2       | Bihar          | -       | Special Central assistance for completion of four irrigation projects.  | The State Government has been advised to take up the matter with the Planning Commission |
| 3       | Assam          |         |   |  |
|         | (i)            | 326.00  | To cover the excess expenditure incurred by the State Government on Internal Security measures in the State during 1990-95.   | Not agreed to.   |
|         | (ii)           | 30.00   | For taking relief and rehabilitation measures for the arson victim families in the recent ethnic disturbances in Kokrajhar and Bongaigaon districts of the State of Assam.                    | Under consideration.   |
|         | (iii)          | 500.00  | To improve budgetary resources of the State.  | Nil  |
|         | (iv)           | 1000.00 | Construction of the permanent Capital of Assam.   | State Government has been requested to take up the matter with Planning Commission       |
| 4       | Haryana        |         |   |  |
|         | (i)            | 300.00  | To convert medium term loan of Rs. 300 crores released during 1995-96 as 50% loan and 50% grant.  | Not agreed to.   |

| 1  | 2                | 3      | 4   | 5   |
|----|------------------|--------|---|---|
|    | (ii)             | 600.00 | For compensation of Revenue loss for introduction of Prohibition in the State   | Not agreed to   |
| 5. | Himachal Pradesh |        |   |   |
|    | (i)              | 500.00 | Request for long term soft loan of Rs. 500.00 crores.   | Not agreed to.  |
|    | (ii)             | 800.00 | For an outright grant or a long term loan to meet the recurring liabilities due to Supreme Court's Judgement as well as Punjab Pay Scale revisions. etc         | Under consideration.  |
| 6. | J and K          |        |   |   |
|    | (i)              | 378.50 | To release the funds on account of special plan assistance and special plan loan at the level of 1995-96.   | -do-  |
|    | (ii)             | 351.94 | To provide special financial assistance to bridge the uncovered gap reflected by the BE 1996-97.  | -do-  |
|    | (iii)            | 67.94  | To defer recovery of Power dues through the mechanism of Central appropriation during the year 1996-97  | Since Annual Plan of the State Governments for the current financial year (1996-97) have yet to be finalised. a view on these requests will be taken at appropriate time.                                   |
| 7. | Manipur          |        |   |   |
|    | (i)              | 40.00  | For release of Rs. 40 crores as one time financial assistance as special allocation for National Games-97 instead of releasing the amount in 1996-97 & 1997-98. | The Ministry of Human Resource Development have sanctioned a state level training complex with Central assistance of Rs. 131.00 lakhs. A sum of Rs. 87.50 lakhs has already been released for this purpose. |
|    | (ii)             | 120.00 | For release of further Central assistance for the State Capital Project.  | Not agreed to.  |
| 8. | Mizoram          | 45.00  | Long term loan to cover the State's opening deficit of the year 1996-97.  | Not agreed to.  |
| 9. | Nagaland         |        |   |   |
|    | (i)              | 1.25   | For carrying out the land slide studies of Kohima town for Geo-Environmental studies.   | Forwarded to Planning Commission for consideration.   |
|    | (ii)             | 55.07  | To clear the pending bills of workdone but payment not yet made by the State Government due to financial crunch of the State.                                   | Under consideration.  |

| 1   | 2             | 3      | 4   | 5              |
|-----|---------------|--------|---|----------------|
|     | (iii)         | 19.34  | To make good the shortfall of Rs. 19.54 crores due to the difference in estimates of share of Central taxes as made by the Tenth Finance Commission and share of Central Taxes as provided in the Central Budget 1995-96. | Not agreed to. |
|     | (iv)          | 18.00  | Revalidation of the Special Plan Loan of Rs. 18 crores (out of the special plan loan of Rs. 30 crores) which was adjusted against the additional Central assistance of an equal amount.                                   | Not agreed to. |
|     | (v)           | 225.98 | Write off of Rs. 225.98 crores of Central loans to the State.   | Not agreed to. |
| 10. | Punjab        | 250.00 | For completion of Ranjit Sagar Hydro-electric Project (Thien Dam Project)   | Not agreed to. |
| 11. | Uttar Pradesh | 200.00 | Additional funds as W and M advance for clearance of pending bills of sugarcane growers   | Not agreed to. |

[Translation]

#### Prices of coal

459. PROF. PREM SINGH CHANDUMAJRA :  
KUMARI UMA BHARATI :  
SHRIMATI SUSHMA SWARAJ :  
SHRI RAVINDRA KUMAR PANDEY :  
SHRI SULTAN SALAHUDDIN OWAISI :  
SHRI SANDIPAN THORAT :

Will the Minister of COAL be pleased to state :

(a) whether the Government have raised the prices of coal of all grades recently.

(b) if so, the percentage of the said price rise in respect of the different grades of coal, grade-wise.

(c) the reasons for the said hike in the prices of coal.

(d) the number of times and extent of increase made in the prices of different grades of coal during the last two years.

(e) the likely impact of such price rise on power, cement and steel industry; and

(f) the steps taken by the Government to provide superior quality of coal to these industries?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No, Sir. The Government has not raised the prices of coal recently.

Pricing of coking coal and A, B and C grades of non-coking coal has been deregulated by the

Government with effect from 22.3.96. Accordingly, the Coal India Limited (CIL) have recently revised the prices of coking coal and A, B and C grades of non-coking coal on 20.10.96.

(b) The details of percentage increase in prices of coking coal, semi-coking coal and A, B and C grades of non-coking coal effected by CIL as on 20.10.96 over the prices fixed on 1.4.96 are given in the enclosed Statement.

(c) The prices of the coking coal and A, B and C grades of non-coking coal have been increased to compensate for the increase in all input costs.

(d) The Government has not revised the administered prices of coal since 16.6.94 except that the prices of D, E, F and G grades of non-coking coal produced in Western Coalfields Limited were revised with effect from 22.3.96 raising them upto the existing grade price of Singareni Collieries Company Limited. Subsequent to deregulation of pricing of coking coal and A, B and C grades of non-coking coal, CIL has increased the prices of these deregulated varieties with effect from 1.4.96 and 20.10.96. The actual increases in prices of coal on 1.4.96 and on 20.10.96 have been 16% and 10% respectively.

(e) and (f). The likely impact of the recent price increase made by CIL on 20.10.96 on power, cement and steel industries are as under :

|        |                       |
|--------|-----------------------|
| Power  | Rs. 0.04 per Kilowatt |
| Cement | Rs. 16.78 per tonne.  |
| Steel  | Rs. 152.70 per tonne. |